

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO. 102 OF 2019**

**IN THE MATTER OF**

**Spectrum Power Generation Ltd. & Ors.**

**...Appellants**

**Vs**

**Krishan Rao & Ors.**

**....**

**Respondents**

Mr. Abhinav Vasishth, Sr. Advocate, Mr Sumit Goel, Mr. Sarthak Gaur, Ms Anwasha Padhi, Advocates for Appellant.

Mr. Yogesh Jagia, Ms. Alisha Chopra & Ms. Sumedha Chadha, Advocates for Respondents.

Mr. Sidhartha Barva & Ms. Adity Gupta, Advocates for IDBI Bank Respondent No. 5,6 & 7.

**With**

**COMPANY APPEAL (AT) NO. 137 OF 2019**

**IN THE MATTER OF**

**M. Krishan Rao & Ors.**

**...Appellants**

**Vs**

**Spectrum Power Generation Ltd. & Ors.**

**.... Respondents**

Mr. Yogesh Jagia, Ms. Alisha Chopra & Ms. Sumedha Chadha, Advocates for Appellant.

Mr. Abhinav Vasishth, Sr. Advocate, Mr Sumit Goel, Mr. Sarthak Gaur, Ms Anwasha Padhi, Advocates for Respondent No. 1, 26, 32, 33 & 34.

Mr. Sidhartha Barva & Ms. Adity Gupta, Advocates for IDBI Bank Respondent No. 15,16 & 17.

**ORDER**

**14.02.2020:** Heard learned counsel for the appellant in part. Due to paucity of time the arguments could not be completed. Let the appeal be fixed for further arguments of the parties on **18<sup>th</sup> March, 2020.**

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member (Technical)**

**Bm/kam.**